

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:1770  
ANSWERED ON:10.08.2011  
COMPLIANCE OF STAR ALLIANCE MJRS  
Botcha Lakshmi Smt. Jhansi

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether Air India had missed two previous deadlines to join Star Alliance;
- (b) if so, the reasons therefor;
- (c) whether Air India has complied with all the Star Alliance Minimum Joining Requirements (MJRs);
- (d) if not, the reasons therefor; and
- (e) the steps taken by the Government in this regard?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF OVERSEAS INDIAN AFFAIRS & MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI)

- (a) and (b): Yes, Madam. Air India signed the Agreement with Star Alliance in December 2007. The deadlines for complying with Minimum Joining Requirements(MJRs) could not be achieved by Air India due to delay in implementation of a single 'AI' code and the new Passenger Services System(PSS).
- (c): Yes, Madam. However, Star Alliance has recently informed Air India that its joining the alliance has been deferred. The Alliance has recently put forward additional conditionalities that cannot be accepted.
- (d) and (e): Do not arise.